sent a reply stating that they are agreeable to reduce the stamp duty. The State Governments of Uttar Pradesh, Punjab, Madhya Pradesh and Maharashtra are not agreeable to reduce the existing rates of stamp duty in their respective States. The matter is still under consideration of the other State Governments, The State Governments of Orissa and West Bengal are of the view that with effect from the 1st December, 1961, when Chapter III of the Advocates Act was brought into force, the provisions of the Stamp Act relating to enrolment of a person as an advocate have become inoperative and no stamp duty is therefore payable for such enrolment after that date. The replies from other State Governments were received before 1st December, 1961, and this aspect was not perhaps considered by them.

REGIONAL ENGINEERING COLLEGE, ROURKELA

*196. SHRI DHANANJOY MOHAN-TY: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) what is the number of regional engineering colleges which Government intend to establish during the year 1962-63;

(b) whether Government have taken over the management of the Regional Engineering College which was opened at Rourkela last year; and

(c) if the answer to part (b) above be in the negative, what are the reasons for not taking it over and whether Government propose to take it over this year?

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AF-FAIRS (SHRI HUMAYUN KABIR): (a) Two, Sir.

(b) and (c) The question of developing the Rourkela College started by the State Government into a Regional College is under consideration EXPANSION OF ROURKELA STEEL PROJECT

*197. SHRI DHANANJOY MOHAN-TY: Will the Minister of STEEL, MINES AND FUEL be pleased to state whether the expansion of the steel project at Rourkela is scheduled to begin this year?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): Yes, Sir. Orders for most of the plant and equipment for the expansion are expected to be placed this year. Meanwhile, site formation work and quantity survey of civil engineering work have been taken in hand.

*198. [Transferred to the 27th March, 1962]

HINDUSTAN STEEL LIMITED, ROURKELA

*199. SHRI DHANANJOY MOHAN-TY: Will the Minister of STEEL, MINES AND FUEL be pleased to State:

(a) how many dealers have so far been appointed in respect of the products of Hindustan Steel Limited, Rourkela and what is the number of local men so appointed; and

(b) whether any rise in the production of Hindustan Steel Limited, Rourkela is expected during the second quarter of the year 1962; if so, to what extent?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): (a) Dealers in iron and steel materials are not appointed for the products of any individual producer.

(b) Yes, Sir. To an appreciable extent.

हिन्दी भाषी राज्यों में विधि मंत्रालय के कार्यालय

१०२ श्री नवार्बांसह चौहान ः क्या विधि मंत्री यह बताने की क्रुपा करेंगे कि :

(क) विषि मंत्रालय के श्रन्तर्गत ऐसे कौन हौन से कार्यालय हैं जो हिन्दी भाषी राज्यों में स्थि हैं;